

By E-Mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-1/1990/922/A

From :- Shri Kaushik Kumar Sarma
Joint Registrar (Vigilance)
Gauhati High Court,
Guwahati.

To, Shri A.F.A. Bora
District & Sessions Judge
Kamrup, Amingaon

Dated Guwahati the 22nd February, 2019.

Sub: **Head Quarter leave permission.**

Ref:- Your letter No. DJKA/876/2019 dated 20.02.2019.

Sir,

With reference to the above, I am directed to inform you that your prayer for Head Quarter Leave permission from the evening of 20.02.2019 till the morning of 21.02.2019, has been granted / rejected, as prayed for.

Yours faithfully,

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-1/1990/923/A dated 22.02.19 Per

Copy to –

✓ The System Analyst, Gauhati High Court, Guwahati for information and necessary action.

JT. REGISTRAR (VIGILANCE)

Per